

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 54

CP No. 85/Chd/Pb/2023

Under Section 241-242, CA 2013

In the matter of:-

Ajit Kumar Talwar

...Petitioner

Vs.

KKK Bearings Pvt. Ltd

...Respondent

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 03.01.2024.

-sd-
Court Officer

November 08, 2023
SM